

NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

PETITION NUMBER

: CP/30/2017

NAME OF THE TRANSFEROR

: K. GOMATHESWARAN

NAME OF THE TRANSFERRE

: CRAFTSMAN AUTOMATION PVT LTD +7

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

R. VIDHYR SHANKAR ADV for petitioner R. VIOLTO Shankar

2. H. Karthik Sechadri Adv. for R3, R4 B R5

3) K.S. Ranichandram P. cs.) for R, R7, R8 x R9

M.K. Preettra

for KSR 200.

ORDER

Counsels representing both the parties are present. Counsel for petitioner made submissions in CA 203/2017. Heard all the counsels. Order is reserved.

S Vijayaraghavan Member (Technical)

-8d -K Anantha Padmanabha Swamy Member (Judicial)

bc